

CANNO. 607/04

27/07/05

Hon. Mr. AK Bhatnagar, J.M.
Hon. Mr. S.P. Arya, A.M.

None for the applicant even in
the revised call. Shri Ankit Gaur brief
holder to Shri AK Gaur counsel for
the respondents. Accordingly, the M.A.
is dismissed in default and for
non-prosecution.

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A.M.

for
J.M.

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